

ITEM NO.46

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1386/2025

[Arising out of impugned final judgment and order dated 14-10-2022
in CRA No. 457/2017 passed by the High Court of Judicature at
Allahabad]

VIJAY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 12771/2025 - EXEMPTION FROM FILING O.T.

Date : 24-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Md. Farman, AOR
Mr. Salman Khan, Adv.
Mr. Aditya Tanwar, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR

The Court made the following
O R D E R

Not taken up.

List the matter on 01.04.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR